

are aimed at meeting the requirement of beneficiaries concentrated in different parts of the city.

(c) Yes, Sir.

(d) to (f) In view of (a) and (b) above, the questions do not arise.

### Statement

#### AYURVEDIC

- Sl.No. Name of Dispensary/Units
1. Ayurvedic dispensary, Golc Market.
  2. Ayurvedic dispensary, Kidwai Nagar.
  3. Ayurvedic dispensary, R.K. Puram.
  4. Ayurvedic dispensary, Dev Nagar.
  5. Ayurvedic dispensary, North Avenue.
  6. Ayurvedic Unit, Jangpura.
  7. Ayurvedic Unit, Kingsway Camp.
  8. Ayurvedic Unit, M.B. Road.
  9. Ayurvedic Unit, Hari Nagar.
10. Ayurvedic Unit, Gurgaon.
  11. Ayurvedic Unit, Laxmi Nagar.
  12. Ayurvedic Unit, Delhi Cantt.
  13. Ayurvedic Unit, Paschim Vihar.

#### HOMOEOPATHIC

1. Homoeopathic Dispensary, Dev Nagar.
  2. Homoeopathic Dispensary, Golc Market.
  3. Homoeopathic Dispensary, R.K. Puram.
  4. Homoeopathic Unit, Darya Ganj.
  5. Homoeopathic Unit, Rajouri Garden.
  6. Homoeopathic Unit, Shahdara.
  7. Homoeopathic Unit, Kasturba Nagar.
  8. Homoeopathic Unit, Hari Nagar.
  9. Homoeopathic Unit, Kalkaji.
10. Homoeopathic Unit, Timar Pur.
  11. Homoeopathic Unit, South Avenue.
  12. Homoeopathic Unit, R.K. Puram-III.
  13. Homoeopathic Unit, Pushp Vihar.

#### UNANI

1. Unani Dispensary, Sarojini Nagar
2. Unani Unit, Naraina.
3. Unani Unit, Darya Gang.
4. Unani Unit, South Avenue.

### Setting up a third Airport at Mumbai

3623. SHRI PREM CHAND GUPTA:  
SHRI GYAN RANJAN:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government of Maharashtra had been stressing the need for setting up a third airport at Mumbai;

(b) if so, the details pertaining to air traffic the new airport is expected to handle that have been furnished by the State Government to the Central Government; and

(c) the Central Government's response thereto?

THE MINISTER OF CIVIL AVIATION (SHRI CM IBRAHIM): (a) No, Sir.

(b) and (c) Do not arise.

### पर्यटकों के लिए वातानुकूलित वाहनों की मांग

3624. श्री राघवजी: क्या पर्यटन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या मध्य प्रदेश सरकार ने पर्यटकों की सुविधा के लिए केन्द्रीय सरकार से वातानुकूलित वाहनों की मांग की है;

(ख) यदि हां, तो तत्संबंधी ब्यौर क्या है; और

(ग) केन्द्र सरकार ने उक्त प्रस्ताव पर क्या कार्रवाई की है; यदि नहीं, तो इसके क्या कारण हैं?

संसदीय कार्य मंत्री तथा पर्यटन मंत्री (श्री श्रीकान्त जैना): (क) जी, नहीं।

(ख) और (ग) प्रश्न नहीं उठते।

### Filling up of vacant posts of Judicial and Accountant Members in ITAT

3625. SHRI RAJ NATH SINGH:  
SHRIMATI MALTI SHARMA:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) what is the latest position regarding filling up the vacant posts of Judicial Members and the Accountant Members in the ITAT and what is the selection